

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the <sup>27</sup>31<sup>st</sup> October, 2019

**No. HC.V-56/2018/784 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint **Sri Pradip Sarma**, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Jagannath Mazumdar, Administrative Officer (Judicial), who is retiring on superannuation on 31.10.2019 (A.N.).

By order,

sd/-  
**REGISTRAR GENERAL**  
31.10.2019

**Memo No. HC.V-56/2018/784A /Estt. #**

**Dated**

**31.10.2019**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beitola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The F&AO, Gauhati High Court, Guwahati.
17. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Court Officer No. I & II, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. Sri Pradip Sarma, Court Master, Gauhati High Court, Guwahati.
21. The CA to the Registrar General/Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
22. The Order/Personal File.

**REGISTRAR GENERAL**

31-10-19  
30/10/19